

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) and (b) The retired employees are already availing of CGHS facility where the scheme is functioning. The retired employees who are residing in non-CGHS covered areas can avail of CGHS facility by getting a card issued from the nearest CGHS covered city on payment of the prescribed subscription.

(c) The question does not arise.

Medical Reimbursement

1383. SHRI KASHIRAM RANA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Central Government employees/spouses are being referred to St. Stephan's Hospital, Delhi for the maternity purposes;

(b) whether the charges paid by the patient so referred, are fully reimbursed by the Government;

(c) if not, the reasons therefor; and

(d) the steps taken by the Government to reimburse the full charges paid by the patient to the hospital?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) Yes, Sir.

(b) to (d) The reimbursement of expenditure is made to the beneficiaries as per rates fixed by the Government from time to time

Mumbai Water Supply Project-III

1384. SHRI RAMCHANDRA MAROTRAO GHANGARE : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether his Ministry have given clearance to the Mumbai Water Supply Project-III;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) The scheme has not been referred to the Ministry for Environmental and Forestry Clearance.

(b) and (c) Does not arise.

CGHS Dispensary

1385. SHRI SOMJIBHAI DAMOR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a large number of Central Government retired and serving employees are residing in Group Housing Societies and other colonies situated at the Outer Ring Road, Pitampura, facing Mangolpuri;

(b) whether these employees are attached with CGHS dispensary situated at Shakurbasti, facing inner Ring Road;

(c) whether the above CGHS beneficiaries have to travel by the circuitous route of around 8 kms to reach the said dispensary;

(d) whether the Government contemplate it proper that the patients in whatsoever critical condition they may be, should spend much time in waiting and boarding a number of buses to reach the said dispensary; and

(e) if not, the reasons for not starting atleast a mobile dispensary in the said locality itself?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) These are colonies where a mixed population of Government Employees (retired and serving) and other are residing.

(b) Yes, Sir.

(c) Although the CGHS dispensary in Shakurbasti is fairly centrally located, it is possible that beneficiaries staying in the outskirts of the demarcated area covered under this dispensary, may have to travel some distance.

(d) and (e) Since patients in critical condition require hospitalisation, the Sanjay Gandhi Memorial Hospital is serving the urgent needs of these colonies.

Japanese Encephalitis

1386. SHRI THAYIL JOHN ANJALOSE :

SHRI MULLAPPALLY RAMCHANDRAN :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there has been attack of Japanese Encephalitis recently in some parts of Kerala;

(b) if so, the details thereof;

(c) whether any request has been received from Kerala Government for medical and financial assistance in supporting their efforts to eradicate Japanese Encephalitis from the State; and

(d) if so, the steps taken by the Union Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) and (b) Yes, Sir. As reported by the Directorate of National Malaria Eradication Programme (NMEP) there are 76 cases of Japanese Encephalitis (JE) and 24 death due to JE in Alappuzha and Kottayam districts of Kerala upto 22nd February, 1996. Further, 2 suspected cases, 1 each from Kozhikkodu and Pathanamthitta districts were also reported during the period.

(c) and (d) Yes, Sir. On the request of the State Government, Directorate of NMEP had supplied four portable Fogging Machines and allotted one MT Technical Malathion to the State. The State Health Department has lifted ten thousand vials of JE Vaccine from CRI, Kasauli.

In addition teams from Directorate of NMEP, National Institute of Communicable Diseases and National Institute of Virology, Pune were deputed to the State to assess the situation and assist the local health authorities in investigation and control of the diseases.

Deer Pollution in Kerala

1387. SHRI MULLAPPALLY RAMCHANDRAN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government have made any study about the deer population in Kerala particularly in the Waynad forests;

(b) if so, the findings thereof;

(c) whether the Government have taken any steps to preserve the deer population there; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) Yes, Sir. The Kerala Government has made a study of deer population in Kerala including Wayanad Forests in 1993.

(b) The total No. of Spotted deer in the State is assessed to be 6259, of which 457 were recorded from Wayanad Wildlife Sanctuary.

(c) and (d) The State Chief Wildlife Warden has informed that they undertake habitat improvement and antipoaching programmes to preserve the entire wildlife including deer population in the State. These include, raising of fodder species, construction of water holes and check dams etc. for habitat management. A network of wireless stations and staff equipped with weapons have been provided at Wayanad Sanctuary as a part of antipoaching activities. A nature education programme in the form of nature camps is being implemented to create awareness about wildlife including deers in the Sanctuary.

Dental Colleges

1388. DR. SUDHIR RAY :

SHRI MUHI RAM SAIKIA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 37 on February 27, 1996 and to state :

(a) whether students of Private Dental Colleges are not entitled to get the said subvention and loan;

(b) if so, the reasons therefor; and

(c) the steps taken to extend this facility to students of the private dental colleges also?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) to (c) As per Hon'ble Supreme Court's order dated 11th August, 1995, subvention of Rs. 5000/- per annum is payable in respect of every student admitted in a Private Medical College except for NRI/foreign student's quota. The Court has further directed the Reserve Bank of India to extend the facility of study loans to the students studying in Private Medical and dental colleges.

Zonal Forestry Projects

1389. SHRI GOPI NATH GAJAPATHI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether some Zonal forestry projects are being implemented by the Government and also by some co-operative agencies;

(b) if so, the details thereof, project wise.

(c) the States where these projects are being implemented; and

(d) the main objectives thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) No, Sir.

(b), (c) and (d) Do not arise.

Decentralisation of Super Bazar

1390. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government have any proposal to further decentralise the affairs of the Super Bazar and to make the Regional Distribution Centres independent of the Head-Office in the matter of purchases, payments to suppliers, introduction of new items etc. leaving only the policy matters with the Head-Office;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the time by which the Super Bazar is likely to be fully computerised to make available any information at a short notice, for effective management and control?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (DEPARTMENT OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION SYSTEMS) (SHRI VENOD SHARMA) : (a) No, Sir.